

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4807  
ANSWERED ON:26.04.2010  
RSBY BENEFITS TO ASHA WORKERS  
Singh Shri Sukhdev

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government proposes to extend the benefits of Rashtriya Swasthya Bima Yojana (RSBY) to ASHA workers;
- (b) if so, the details thereof; and
- (c) the funds allocated by the Government under RSBY during 2010-11?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) & (b): The National Social Security Board constituted under the Unorganised Workers' Social Security Act, 2008 has recommended to extend the benefits of Rashtriya Swasthya Bima Yojana (RSBY) to ASHA workers. The recommendation of the Board has been conveyed to the Ministry of Health & Family Welfare.

(c): An allocation of Rs. 350 crore has been made under RSBY during 2010-11.